

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 1335 OF 2024

IN THE MATTER OF:

Hemant Singh Gonia

....PETITIONER

VERSUS

State of Uttarakhand & Ors.

....RESPONDENT

AMENDED MEMO OF PARTIES (As per order dated 29.04.2026)

Hemant Singh Gonia

....PETITIONER

VERSUS

1. State of Uttarakhand

Through Principal Secretary,
Environment Department, Government of Uttarakhand
Regional Office (NCZ), 25,
Subhash Road, Dehradun-248001, Uttarakhand
Email: moef.ddn@gmail.com

(RESPONDENT NO.1)

2. District Magistrate, Nainital

Collectorate office, Nainital-263001, Uttarakhand
Email: dm-nai-ua@nic.in

(RESPONDENT NO.2)

3. State Wetland Authority, Dehradun, Uttarakhand

85, Rajput Road, Dehradun-248009, Uttarakhand
Email: cw1wua@yahoo.co.in

(RESPONDENT NO.3)

4. Divisional Commissioner, Kumaon Division, Nainital

Tallital, Nainital, Naina Range,
Nainital-263002, Uttarakhand
Email: comm-kum-ua@nic.in

(RESPONDENT NO.4)

5. Uttarakhand Pollution Control Board

Through Member Secretary
Gaura Devi Bhawan, 46 B IT Park Sahastradhara,
Dehradun-248001, Uttarakhand
Email: msukpcb@yahoo.com

(RESPONDENT NO.5)

**6. Principal Project Conservator of Forests,
Office of Principal Chief Conservator of Forests (HoEF),**

Uttarakhand Forest Department,
85, Rajpura Road, Dehradun-248001, Uttarakhand
Email: pccfuk@gmail.com / pccf-uk@nic.in

(RESPONDENT NO.6)